

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.48/KB/2017

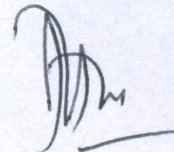
**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company		Novoflex Cable Care Systems Ltd.		
Under Section		14 (1) (b)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1. PATITA PABAN BISWAL,
Adv

Per

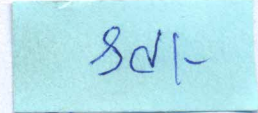

29/1/2018

ORDER

Ld. Counsel for the petitioner is present.

Rejoinder to the Registrar of Companies' report is filed.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)